

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 273 of 2017 (SZ)

Applicant(s)

Sri Sarvamangala Nagar Residents
Association, rep by its Vice President
Chitlapakkam, Chennai

Vs.

Respondent(s)

Secretary to Government,
Public Works Department,
Government of Tamil Nadu,
Chennai and others.

Legal Practitioners for Applicant(s)

Mr. S. Patrick

Legal practitioners for respondent(s)

Mr. E. Manoharan, Addl G.P. for R1 to
R5, Mrs. Yasmeen Ali for R6,
Mr. P. Srinivas for R7 to R9.

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.02.2018 Applicant & counsel not present. Mr. E. Manoharan files MoA for R10. R6 counsel present. R6 reply filed. Vakalat not filed for R7 to R9. For appearance of all respondent & reply of R1 to R5 & R7 to R10 call on 06.03.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>